

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.322**  
23/271/272/ND/2019

**IN THE MATTER OF:**

Mr. Manish Malhan & Anr.

.... APPLICANT/PETITIONER

**Vs.**

M/s. Dream Incubator Entertainment and Hospitality Pvt. ltd. & Ors.

.... RESPONDENT

**SECTION**

**U/s 271/272**

**Order delivered on 13.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the ROC

: Ssaurabh Indura, Company Prosecutor for ROC, Delhi

For the Applicant

: Adv. Siddhart Sharma, Adv. Arjun Asthana,  
Adv. Shalini Haldar

For the I.T. Department

: Ruchir Bhatia Sr. Standing Counsel, Shlok Chandra Jr. Standing  
Counsel, Keshav Garg Advocates for Income Tax Department

**ORDER**

Ms. Shalini Haldar, Ld. Counsel appearing for the applicant. Mr. Saurabh, appears for ROC and Mr. Keshav Garg, Ld. Counsel appearing for the IT Department. The report of ROC has already been filed. Let this matter be listed before the regular bench on **03.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**